

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. Company Petition/192/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

**NAME OF THE PARTIES: - Saida Esmail Kadwani Alias
Shaida Esmail Kadwani
V/s
Zinnia Properties Pvt. Ltd.**

Section: 59, Section 58(3) of Companies Act, 2013

ORDER

Company Petition/192/2023: -

Presence: -

Adv. Ankit Lohia a/w. Adv. Yash Momaya, Adv. Ayaz Bilawala &
Adv. Yogesh Gaikwad Petitioner.
Adv. Avinash R Khanolkar a/w Adv. Surekha Yadav
& Adv. Khushbu Bhanushali Respondent No.1.
Adv. Sumi SomanRespondent No. 2 through VC.
CS. Mahesh Athavale Respondent through VC.

List this matter on **02.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)